

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Appeal No. 155/252/PB/2018

IN THE MATTER OF:

Sunshine Textiles Pvt Ltd.

.... **APPLICANT / PETITIONER**

Vs.

Registrar of Companies

.... **RESPONDENT**

SECTION:

Under Section 252

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

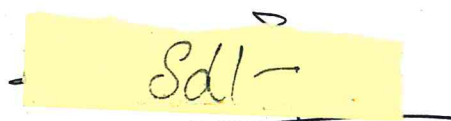
For the Petitioner(s):- None

For the Respondent(s):-

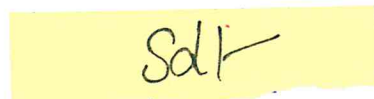
ORDER

None appears for the parties. However, in the interest of justice

the matter is adjourned to 12th March 2018.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**